

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.199/2014

This the 29th day of September, 2016

Hon'ble Shri P.K. Basu, Member (A)

Asit Kumar Dey
S/o Late Ramkinkar Dey
R/o Village and Post-Raghudevbati
P.S. Sankral, District Howrah
PIN 711310 West Bengal

Presently residing at

H.No.944/10, Gali No.3
Mandawali, Delhi-110092.Applicant

(By Advocate: Shri G D Ahmed)

Versus

1. Union of India
Through Chairman
Railway Board, New Delhi.
2. The General Manager
Eastern Railway, Kolkata
W.B. 700001
3. The Divisional Railway Manager
Eastern Railway, Howrah, W.B.
4. The NSDL
4th Floor, "A" Wing, Trade World
Kamala Mills Comp., Senapati Bapat Marg
Lower Parel (W), Mumbai-400013.
5. The Sr. DPO, Eastern Railway
Howrah, West Bengal.Respondents

(By Advocate: Shri D S Chauhan and Shri Chetan Parkash for Rs.
No.4.
None for other respondents)

O R D E R (ORAL)

Heard the learned counsel for the parties.

2. The applicant is covered by the National Pension System(NPS) introduced w.e.f. 01.01.2004. He retired on 28.02.2013. His grievance is that he has not been paid pension under the NPS till date.

3. Learned counsel for respondent No.4, NSDL, explained that under the NPS there is a clear procedure by which applications have to be submitted by the beneficiary and thereafter it is processed by NSDL and payments are made. In fact, the learned counsel pointed out that on 20.06.2013 itself NSDL had written to the Senior DFM and Senior DPO, Eastern Railway, Howrah seeking completion of necessary documentary formalities and forwarding it to the NSDL after verification by the Railway Authority. Nothing has moved thereafter.

4. In view of the above facts, this OA is disposed of with a direction to the applicant to complete the necessary documentation as prescribed under the rules and as pointed out by Respondent No.4 in their reply, submit the same before the Pay and Accounts Office of Railway concerned. The Railways Authorities shall complete verification and then forward the request for withdrawal to NSDL within a period of one month thereafter. No costs.

**(P.K. Basu)
Member (A)**

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